

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**Company Appeal (AT) No.394 of 2018**

**IN THE MATTER OF:**

**Medeor Hospitals Ltd**

**...Appellants**

**Vs**

**Registrar of Companies, Delhi & Haryana**

**...Respondents**

**Present: None for the appellant.**

**Mr. Raj Pal Singh, Advocate for ROC.**

**ORDER**

**20.08.2019-** There being no representation on behalf of the appellant, the appeal is adjourned for hearing on **5<sup>th</sup> September, 2019.**

(Justice Bansi Lal Bhat)

Member (Judicial)

(Mr. Balvinder Singh)

Member (Technical)

**Bm/nn**